hostels and 24 Scheduled Tribe girls hostels are proposed to be constructed during 1983-84, for which Rs. 21 lakhs and 30 lakhs respectively, are anticipated as Govt. of India's share.

Recruitment Rules Relating to Hindi Officers

9992. SHRI T.S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:—

- (a) whether the UPSC had given approval to the Recruitment Rules relating to the recruitment of Hindi Officers under the Kendriya Sachivalaya Raj Bhasha Seva;
- (b) if so, when the approval was received; and
- (c) when the Notification relating to the Rules is likely to issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). The draft rules are under consideration in the light of reply of the Commission. All efforts are being made to finalise them and thereafter notify them in the Gazette.

Interim Report of B.I.C.P.

9993. SHRI RATANSINH RAJDA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that Bureau of Industrial Costs and Prices (B.I.C.P.) has submitted an interim report to Government;
- (b) whether in the said report, Bureau has recommended increment of Rs. 800 per ton in the basic prices of Aluminium (E.C. and G.C. Ingots);
- (c) what is the reaction of Government to the recommendation; and
- (d) whether it is a fact that Government have not been able to come to any decision on the problem of price-fixation for Aluminium due to challenge by Hindalco who questioned the method adopted by Government in such price fixation?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE): (a) The Bureau of Industrial Costs and Prices has submitted the final report to Government.

(b) to (d). The recommendations of the Bureau on various aspects of the pricing policy are under consideration.

मोदी ग्रुप के अधीनस्य उद्योगों की अधिष्ठापित उत्पादन क्षमता

9994. श्री अनवर अहमद : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) मोदी उद्योग समूह, मोदी नगर, गाजियाबाद के अंतर्गत प्रत्येक उद्योग की अधिष्ठा-पित उत्पादन क्षमता कितनी है और कितनी उत्पादन क्षमता का उपयोग किया जा रहा है;
- (ख) क्या अधिष्ठापित उत्पादन क्षमता से अधिक उत्पादन किया जा रहा है ; और
- (ग) यदि हां, तो उसके क्या कारण हैं और उस पर सरकार की प्रतिक्रिया क्या है?

उद्योग मंत्री (श्री नारायण दत्त तिवारी): (क) से (ग) आवश्यक जानकारी इकट्ठी की जा रही है और सभापटल पर रख दी जाएगी।

F.I.R. Lodged Against M/s. Enterprises

9995. SHRI RESHMA MOTIRAM BHOYE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a FIR was registered with Tank Road (Karolbagh) Police Station against M/s. Enterprises, Partnership Finance Concern (Reg.) 109 Hemkunt House, Delhi; and
- (b) if so, what action has been taken till date;
- (c) whether it is also a fact that M/s Santoshi Enterprises have taken Rs. 70 lakhs

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from small depositors and are absconding since March 7, 1983; and

(d) if so, what action Government propose to take to prevent the existence of such firms who cheat the public of their hard earned money?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) A case under Section 420/406/34 IPC has been registered at Police Station, Karolbagh, against M/s. Santoshi Enterprises Partnership Finance Concern (Reg.), 109-Hemkunt House, New Delhi.

- (b) Both the partners of the firm are absconding. All out efforts are being made to trace the culprits and to apprehend them. Investigation of the case is being transferred to the Crime Branch of Delhi Police.
- (c) The investigation conducted so far reveals that the firm has cheated a number of persons in Delhi to the tune of Rs. 1,21,000/-. Persons in Kanpur have been cheated to the tune of Rs. 29 lakhs.
- (d) Prompt action is taken on receipt of complaints.

Death of an Undertrial in Police Custody

9996. SHRI RAJESH KUMAR SINGH: SHRI TRILOK CHAND:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of Government has been drawn to the Press report appearing in the Times of India dated 10 April, 1983 regarding death of an undertrial in police custody under mysterious circumstances;
- (b) if so, whether Government have made any inquiry into the matter; and
- (c) if so, the result thereof and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) and (c). An enquiry had been conducted by the Assistant Commissioner of Police, Ashok Vihar. According to the report of the enquiry, the deceased was a bad character of Sarai Rohilla area and was involved in several criminal cases. On the 6th March, 1983, at about 10 P.M., he was trying to escape after attempting a robbery. He was chased by the residents of the locality and he sustained injuries due to beatings given by the public while over-powering him. He died in the Hindu Rao Hospital, the same night due to the injuries sustained. At the time of the incident, the deceased was not in Police Custody.

The Vigilance Branch of Delhi Police has however been directed to hold another enquiry into the incident, on a representation from the father of the deceased.

Indo-Soviet Talks on New Projects

9997. DR. VASANT KUMAR PANDIT: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a group of Indian experts recently visited Soviet Union to familiarise themselves with the different aspects of atomic power in that country; as published in the "Hindustan Times" dated 11 April 1983 under the caption "Indo-Soviet talks on new projects in May";
- (b) if so, the outcome of discussions held with Soviet experts; and
- (c) the details of the technical questions raised by the Indian experts and Soviet response thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (c). A technical team visited the Soviet Union recently to ascertain technical details of the recent Soviet offer of assistance in setting up an atomic power station in India. The report of the team is presently under examination of the Government from various angles.

Feasibility Report for Steel Plant in Orissa

9998. DR. VASANT KUMAR PANDIT: Will the Minister of STEEL AND MINES be pleased to state;